	DEFECTIVE REPORT LIST			
	DEFECTIVE REPORT OF 05-11-2022			
Sl no.	Case Number	Advocate for Petioner/Caveator	Defects as per S.R.	
1	CRLMP/2269/2022	CHEERA RANJAN SATAPATHY	OTHERS. NECESSARY CORRECTION IN THE BODY MAY BE MADE AFTER CONVERSION TO CRLMP 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.	
2	WP(C)/26929/2022	BAIJAYANTI MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.	
3	WP(C)/26963/2022	BIJAYA KUMAR RAGADA	OTHERS. E.MAIL DT 23.8.22 SEND VIDE ANNX 7,TWO MONTHS TIME NOT EXPIRED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.	
4	WP(C)/26707/2022	ASHIT KUMAR DASH	OTHERS. RS 50 /- HOLOGRAM NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.	
5	WP(C)/26714/2022	SUBRAT KUMAR NAYAK	OTHERS. DEFICIT HOLOGRAM FEE OF RS 30 /- TO BE MADE OTHERS. NEAT COPY OF PAGE 18,30 & 31 TO BE FILED 3. AUTHENTICATION FEE IS DEFICIENT. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED	
6	WP(C)/26793/2022	DOLAGOBINDA MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.	

7	WP(C)/27864/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
8	WP(C)/27868/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
9	WP(C)/27873/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

			PETITION/APPEAL/APPLICATION
10	WP(C)/27874/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
11	WP(C)/27866/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
12	WP(C)/29194/2022	MRUGANKA MAULI PATNAIK	OTHERS. LEGIBLE COPY OF PAGE 11 TO 13 TO BE FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING

			ADVOCATES NOT INDICATED
13	WP(C)/26529/2022	NRUSINGHA CHARAN MOHARANA	OTHERS. NEAT COPY OF PAGE 12,22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	WP(C)/26501/2022	DILLIP KUMAR MOHAPATRA	OTHERS. NEAT COPY OF PAGE 10 TO 12 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 13 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	WP(C)/26525/2022	SUDEEP KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	WP(C)/26796/2022	JAMINI KANTA DAS	5. SECOND COPY OF PETITION NOT FILED.
17	WP(C)/26794/2022	ACHYUTANANDA PATTANAIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	WP(C)/26527/2022	NRUSINGHA CHARAN MOHARANA	OTHERS. NEAT COPY OF PAGE 18 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	WP(C)/27406/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. LEGIBLE COPY OF PAGE 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER

20	WP(C)/26927/2022	SADASIVA PATRA 1	SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION OTHERS. NEAT LEGIBLE COPY OF PAGE 8,9,11,12 & 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
21	WP(C)/27415/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. ANNX 1 SERIES OF INDEX IS NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
22	WP(C)/27409/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. INDEX IS NOT CORRECTLY PAGE MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

			PETITION/APPEAL/APPLICATION
23	WP(C)/27419/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
24	WP(C)/27414/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANN 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
25	WP(C)/29437/2022	A.B.PARIDA	OTHERS. RULE 8 OF ORISSA HIGH COURT P.I.L RULE NOT COMPLIED WITH 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	WP(C)/29518/2022	SOHAN MISHRA	25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
27	WP(C)/27417/2022	AUROVINDA	OTHERS. OHCBAMW FEE OF RS

		MOHANTY	50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
28	WP(C)/27412/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
29	WP(C)/27493/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX OTHERS. POSTAL RECEIPT OF 01.4.2021 AS STATED UNDER ANNX 3 SERIES IN INDEX IS NOT ATTACHED WITH SAID ANNX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

			PETITION/APPEAL/APPLICATION
30	WP(C)/27404/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
31	WP(C)/27496/2022	AUROVINDA MOHANTY	OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
32	CRLMC/3313/2022	PRIYA RANJAN SINGH	OTHERS. OHCBAW FEE OF RS 50 /- NOT PAID
33	CRLMC/3173/2022	S.K.MISHRA	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	CRLMC/3176/2022	BYOMOKESH SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

35	CRLMC/3178/2022	BIJAYA KUMAR RAGADA	3. AUTHENTICATION FEE IS DEFICIENT.
36	WP(C)/26719/2022	M.M.SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	WP(C)/26750/2022	ALOK KUMAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
38	WP(C)/26716/2022	M.M.SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	WP(C)/26708/2022	M.M.SWAIN	OTHERS. NEAT COPY OF PAGE 40,58 & 59 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	WP(C)/26798/2022	LAXMI NARAYAN RAYATSINGH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
41	WP(C)/26776/2022	PRAVASH CHANDRA JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	WP(C)/26786/2022	JATADHARI BARIK	OTHERS. NEAT COPY OF PAGE 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

43	WP(C)/26754/2022	UMESH CHANDRA BEHURA	OTHERS. UNDERLINE MADE IN PAGE 13 & 14 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	WP(C)/26753/2022	UMESH CHANDRA BEHURA	OTHERS. NEAT COPY OF PAGE 21 & 22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	WP(C)/26783/2022	J.D.BARIK	OTHERS. NEAT COPY OF PAGE 11 TO BE FILED
46	WP(C)/26727/2022	GOPAL PRASAD JENA	OTHERS. NEAT COPY OF PAGE 20,21 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 22 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	WP(C)/26523/2022	ABHIRAM SWAIN	OTHERS. NEAT COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	MACA/533/2022	SAMBIT KAR	OTHERS. S.R WILL BE MADE AFTER PROPER PAGEMARKING OF THE BRIEF
49	CMAPL/497/2022	ADV.	OTHERS. REFERENCE CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.
50	CMAPL/551/2022	SHANTI PRAKASH MOHANTY	OTHERS. V.NAMA FILED WITHOUT E. NO. & R. NO. OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED OTHERS. NAME IN FULL BLOCK

			LETTER OF THE FILING COUNSEL NOT FURNISHED IN 1ST & LAST PAGE OF THE PETITION
51	CMAPL/479/2022	ADV.	OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	CMAPL/379/2022	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	CMAPL/556/2022	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER.
54	WP(C)/26926/2022	GYANARANJAN SETHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	WP(C)/26902/2022	SUBASH CHANDRA PUSPALAKA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	WP(C)/26990/2022	PRANAB KUMAR GHOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	WP(C)/26503/2022	K.K.SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	WP(C)/28091/2022	AYODHYA NATH LENKA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.
59	WP(C)/26572/2022	DEBASIS TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

60	WP(C)/26555/2022	GOPAL PRASAD JENA	OTHERS. NEAT COPY OF PAGE 18,26 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	WP(C)/26556/2022	DWARIKA PRASAD MOHANTY	OTHERS. NEAT COPY OF PAGE 12,19 TO 23 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	WP(C)/26894/2022	NIRANJAN PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
63	CRLMC/3179/2022	BRAHMANANDA TRIPATHY	OTHERS. LEGIBLE COPY OF PAGE 11 & 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	CRLMC/3180/2022	SAUMYA RANJAN PRADHAN	OTHERS. LEGIBLE COPY OF PAGE 20 TO 29 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	CRLMC/3183/2022	SUPRIYO RANJAN MAHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	CRLMA/248/2022	DEBI PRASAD PATTNAIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	CMAPL/541/2022	ADV.	OTHERS. PRAYER NOT PROPER OTHERS. HOWEVER ANOTHER CMAPL 163/20 HAS SINCE BEEN DISMISSED ON 8/9/22 AS BARRED

			BY LIMITATION
68	TRP(C)/417/2022	BIBHU PRASAD TRIPATHY	OTHERS. THIS MAY BE REGISTERED AS TRPCRL
69	CRLMP/2279/2022	PRANAB KUMAR PASAYAT	OTHERS. NEAT COPY OF PAGE 16,21,33,34 & 38 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
70	CRLMP/2282/2022	BYOMAKESH TRIPATHY	OTHERS. S.R WILL BE MADE AFTER PROPER PAGEMARK IN THE INDEX AS WELL AS IN THE BRIEF 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	CMP/1096/2022	MAHESWAR MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	CMP/1097/2022	PRAFULLA KUMAR MALLICK	3. AUTHENTICATION FEE IS DEFICIENT. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

73	WP(C)/29086/2022	ALOK KUMAR PANDA	OTHERS. PAGE 9 NOT LEGIBLE
74	WP(C)/28510/2022	DEBABRATA RATH	1. COURT FEE IS DEFICIENT.
75	WP(C)/29524/2022	SUBASH CH PANI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	WP(C)/26566/2022	AKSHAYA KUMAR SAHOO	OTHERS. NEAT COPY OF PAGE 34,36 & 38 TO 40 TO BE FILED OTHERS. PAGEMARK NOT PROPER & FURNISHED IN THE INDEX OTHERS. UNDERLINE MADE IN PAGE 13,19,29 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	WA/1402/2022	GYANA RANJAN SETHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.
78	WP(C)/26546/2022	SUDEEP KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	WP(C)/26514/2022	ASHIT KUMAR DASH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	CRLMP/2278/2022	PRADEEP KUMAR MOHAPATRA	OTHERS. NEAT COPY OF PAGE 10,12 & 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	CRLMC/3142/2022	SUSANTA KUMAR BARAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	CRLMC/3152/2022	CHANDANA	6. RECEIPT SHOWING SERV.COPY

		MISHRA	TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
83	CRLMC/3153/2022	HIMANSHU BHUSAN DASH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	CRLMC/3160/2022	U.C.MISHRA	OTHERS. PRAYER OF THE PETITION NOT SIGNED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
85	CRLMC/3164/2022	ASHOK DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	CRLMC/3161/2022	SANGRAM KESHARI ROUT	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	WP(C)/26518/2022	ANJAN KUMAR BISWAL	OTHERS. NEAT COPY OF PAGE 10 TO 12 TO BE FILED
88	CRLREV/517/2022	DR. BINODA KUMAR MISHRA	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	CRLMC/3187/2022	BHARAT JALLI	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	CRLMP/2277/2022	SURESH KUMAR PANDA	OTHERS. IN ANNX 1 PAGE NO. 9 MARKED TWICE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE

			NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
91	CRLMP/2276/2022	SURESH KUMAR PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
92	WP(C)/29387/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
93	WP(C)/29388/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
94	WP(C)/29389/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

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95	WP(C)/29390/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
96	WP(C)/29392/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
97	WP(C)/26930/2022	SADASIVA PATRA 1	OTHERS. NEAT LEGIBLE COPY OF PG. 9,10,11 & 12 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
98	CRLA/970/2022	JAJATI KESHARI KHUNTIA	OTHERS. CODE NOT CORRECTLY INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	CRLA/964/2022	TAPAS KUMAR ACHARYA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	CRLA/965/2022	ARJUNA CHARANA	6. RECEIPT SHOWING SERV.COPY

		BEHERA	TO AG/CG/IT/CT/ETC.NOT FILED.
101	WP(C)/29394/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PG. 13 TO BE FILED. OTHERS. DATE OF ANX-2 AS MENTIONED IN IPRAYER PORTION OF WP DOES NOT FIND PLACE IN SAID ANNEXURE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
102	CRLA/967/2022	DEVASHIS PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.
103	WP(C)/29393/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEXURES ARE NOT ATTESTED AS TRUE COPIES. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
104	CRLREV/510/2022	LAMBODAR ACHARI	OTHERS. BOTH THE JUDGEMENT NOT MARKED AS ANNX AS PER INDEX AND NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

105	WP(C)/29391/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
106	WP(C)/29379/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEXURES ARE NOT ATTESTED AS TRUE COPIES. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
107	WP(C)/29378/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PG. 11 & 15 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
108	MATA/221/2022	DEBASIS TRIPATHY	OTHERS. THE DATE OF IMPUGNED ORDER MENTIONED IN THE BEING AGGRIEVED BY THE ORDER AND PRAYER APPEARS TO BE WRONG
109	MATA/219/2022	TUSAR KUMAR MISHRA	24. LIMITATION NOT IN TIME / EXPIRED.

110	MATA/216/2022	SUBHRANSU BHUSAN MOHANTY	OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER
111	WP(C)/29376/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PG. 11 TO BE FILED. OTHERS. DATE MENTIONED IN ANNX-1 SEEMS TO BE WRONG. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
112	WP(C)/29375/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
113	MATA/222/2022	SANJAY KUMAR DAS (2)	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED OTHERS. UNDERTAKING OF TRANSLATED COPY OF ORIYA ANNEXURES NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT.
114	WP(C)/29373/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

			APPEARING IN THE PETITION/APPEAL/APPLICATION
115	MATA/217/2022	SOUMYA MISHRA	24. LIMITATION NOT IN TIME / EXPIRED.
116	WP(C)/29372/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
117	CMP/1098/2022	NIROD KUMAR SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
118	RPFAM/279/2022	PRAVAT KUMAR MOHANTY	OTHERS. THIS MAY BE REGISTERED AS CRLREV
119	WP(C)/29370/2022	DILLIP KUMAR MOHAPATRA	OTHERS. INDEX IS NOT COMPLETELY PAGEMARKED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
120	WP(C)/29369/2022	DILLIP KUMAR	OTHERS. ANNEXURES ARE NOT

		MOHAPATRA	ATTESTED AS TRUE COPIES. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
121	WP(C)/29386/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PG. 12 & 15 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
122	WP(C)/29384/2022	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PG. 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
123	WP(C)/29383/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE

			PETITION/APPEAL/APPLICATION
124	WP(C)/29381/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEXURES ARE NOT ATTESTED AS TRUE COPIES. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
125	WP(C)/29380/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEXURES ARE NOT ATTESTED AS TRUE COPIES. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
126	CRLMC/3165/2022	TUKUNA KUMAR MISHRA	OTHERS. ANN 2 & 3 NOT ATTESTED AS TRUE COPIES
127	RPFAM/274/2022	HIMANSU SEKHAR MOHANTY	OTHERS. THIS MAY BE REGISTERED AS CRLMP
128	MACA/574/2022	GOPAL CHANDRA SAMANTARAY	1. COURT FEE IS DEFICIENT. 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED.
129	CRLMC/3169/2022	AJAYA KUMAR JENA	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
130	CRLMC/3167/2022	SHIVSANKAR MOHANTY	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	CRLMC/3193/2022	TIRTH KUMAR SAHU	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.
132	FAO/419/2022	GOPAL CHANDRA SAMANTARAY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED
133	WP(C)/29336/2022	ARJUNA CHARANA BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	WP(C)/29532/2022	SUSHANTA KUMAR JOSHI	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
135	CRLMC/3170/2022	CHEERA RANJAN SATAPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	CRLMC/3171/2022	BIJAY KUMAR	OTHERS. ANN 5 NOT ATTESTED

		ROUTRAY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	CRLMC/3191/2022	RABINDRA NATH PRUSTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	CRLMA/288/2022	UDIT RANJAN JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	TRPCRL/93/2022	DEBABRATA RATH	7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
140	CRLMC/3188/2022	PRAVASH CHANDRA JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	CRLMC/3189/2022	LINGARAJ SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	CRLMP/2274/2022	TRILOCHAN PANIGRAHI	OTHERS. ANNX 2 NOT ATTESTED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
143	CRLMP/2275/2022	ABHAYA KUMAR PARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

			29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
144	RPFAM/278/2022	AMITAV TRIPATHY	OTHERS. THIS MAY BE REGISTERED AS CRLMP
145	MATA/218/2022	TUSARKUMAR MISHRA	24. LIMITATION NOT IN TIME / EXPIRED.
146	RSA/289/2022	HIMANSHU BHUSAN DASH	OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT.
147	RPFAM/280/2022	GOKULANANDA PADHI	OTHERS. THIS MAY BE REGISTERED AS WP(C)
148	RPFAM/281/2022	SANJEEB CHAKRAVARTY	3. AUTHENTICATION FEE IS DEFICIENT.
149	RPFAM/282/2022	LAXMAN BHOI	OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.
150	CRLMP/2294/2022	PRAVASH CHANDRA JENA	OTHERS. IN AFFIDAVIT & IN CERTIFICATE DATE NOT FURNISHED BY THE ADVOCATE 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
151	CRLMP/2271/2022	SANGRAM RATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	CRLMP/2270/2022	ASWINI KUMAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	CRLMP/2273/2022	DAYANIDHI MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
154	CRLMC/3184/2022	ALOK KUMAR DAS	3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	CRLMC/3196/2022	BINI MISHRA	OTHERS. MENTION IN ANN 4 ORDER DTD 5.4.22 IN PRAYER PLACE MENTION IN ORDER DTD 4.5.22 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	CRLMC/3194/2022	SANJIB KUMAR BHANJADEO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	CMP/1315/2019	GOUTAM KUMAR ROUTRAY	OTHERS. PAGEMARKES AS AGAINST ANN2 NOT CORRECTLY FURNISHED IN THE INDEX & ANN 3 NOT PAGEMARKED .PLACE IT AFTER COMPLIANCE
158	CRLMP/2272/2022	PRATYUSHA NAIDU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	CRLMP/2293/2022	RAMDAS ACHARY	OTHERS. NEAT COPY OF PAGE 8 & 9 TO BE FILED

			6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
160	CRLMP/2290/2022	LAXMIDHAR MAHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
161	CRLMP/2288/2022	G.C.MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
162	CRLMP/2289/2022	SURESH KUMAR PANDA	OTHERS. THE AVERMENT MADE IN THE CAUSE TITLE PAGE DATE OF FIR & POLICE STATION NOT TALLY WITH THE DOCUMENT FILED IN THE PETITION VIDE ANNX 1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED